

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**OA 3410/2015
MA 3038/2015**

the 14th day of September, 2015.

**Hon'ble Mr. Justice Syed Rafat Alam, Chairman
Hon'ble Mr. P.K.Basu, Member (A)**

Smt. Neetu Vijay
37 years
W/o shri Prashant Vijay
R/o B-104, Plot No.15
Dhauladhar Apartments
Sector-5, Dwarka
New Delhi – 110 075
(By Advocate: None) Applicant

VERSUS

The Secretary
Central Council of India Medicine
“A” Statutory Body under the Ministry
of Health and Family Welfare
Office at 61-63
Institutional Area, Janakpuri
New Delhi -110 058 Respondent

Order (Oral)

By Hon'ble Mr.Justice Syed Rafat Alam, Chairman

Nobody responded on behalf of the applicant even when the matter is called in the revised list. Since none appeared on behalf of the applicant in the revised call also, the application is dismissed for want of prosecution.

(P.K.Basu)
Member (A)

(Syed Rafat Alam)
Chairman

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